

(c) what is the number of officers appointed and additional expenditure, if any, involved;

(d) the source from which these officers have been appointed; and

(e) the qualifications and nature of experience of the officers who have been appointed?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (e). A statement is laid on the Table of the Lok Sabha. [See Appendix VIII, Annexure No. 8].

Smuggling

2720. { Shri Raghunath Singh:
Shri N. R. Munisamy:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Indian currency worth Rs. 30,000 was seized from a Syrian national at Safdarjang airport while he was leaving for Karachi on the 23rd March, 1958; and

(b) what action has been taken in the matter?

The Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) The case has been adjudicated departmentally under the Customs law; the currency has been confiscated and a personal penalty of Rs. 50,000 imposed. The offender has also been arrested with a view to his prosecution in a court of law.

Employees Charge-sheeted in Ministry of Home Affairs

2721. Shri Daljit Singh: Will the Minister of Home Affairs be pleased to state the number of employees in the Home Ministry charge-sheeted and removed from the service under Service Conduct Rules, in 1957?

The Minister of State in the Ministry of Home Affairs (Shri Datar): One.

Pension to Ex-State Forces of Punjab

2722. Shri Daljit Singh: Will the Minister of Defence be pleased to state whether pension has been granted to all the employees of erstwhile State Forces of Punjab who were released as a result of integration of these forces with the Indian Army?

The Minister of Defence (Shri Krishna Menon): In all 6297 personnel of the erstwhile State Forces of the Punjab were released from service as a result of integration. Except in a very few cases, their claims to pension/gratuity have been settled.

Lok Sahayak Sena Camps in Punjab

2723. Shri Daljit Singh: Will the Minister of Defence be pleased to state:

(a) the location and number of camps established under section 4 of the Lok Sahayak Sena Act, 1956 in Punjab; and

(b) the number of volunteers enrolled in different district camps of Punjab?

The Minister of Defence (Shri Krishna Menon): (a) and (b). A statement is laid on the table of the Lok Sabha. [See Appendix VIII, annexure No. 9].

Welfare Extension Projects in Punjab

2724. Shri Daljit Singh: Will the Minister of Education be pleased to state the number of Welfare Extension Projects allocated to Punjab by the Central Social Welfare Board for 1957-58?

The Minister of Education (Dr. K. L. Shrimall): One.

Himachal Pradesh Administration

2725. Shri Daljit Singh: Will the Minister of Home Affairs be pleased to state:

(a) the number of retired class I and class II officers in the Himachal